

34

Declaration of Assets and Liabilities

Year 2025-2026

SOLE

13-2-25

I, ANIL KUMAR VERMA, son/daughter/wife of LATE ANAND CPD VERMA
aged 51 years, belonging to B. L. A. PATNA
service and presently working as SECTION OFFICER
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self ANIL KR. VERMA	Spouse Name(S) SWETA SINHA	Dependan t-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name
(i)	Cash	12,000/-	8000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	55000=w S.B.I 157,000=w P.B.F 46,000=w SECT cooperative Patna.	56,000=SBI 25,000-PNB 650,000=w Fixed Deposit (SBI Patna)			
(iii)	Bonds, Debentures and Shares in companies	15000=w (SECT. cop) 1,97,000 (NPS)	1,282,000 (ICICI PRU) 112,000 (BASAFIN)			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	595830941-4194/- 513947240-3381/- 827447419-21032/- 826550008-12272/-	519281642-3746/- 517029513-6005/- 595831496-2197/- 827864061-6612/-			
(v)	Motor Vehicles (details of make, etc.)	EXPRESSO CAR (MARUTI SUZUKI) BROIF 6782 2021.	BASAF PULSAR MOTORCYCLE BROIEZ 8650 2020.			
(vi)	Jewellery (give details of weight and value)	10 GRAM (GOLD) 80,000/-	120 GRAM (GOLD) 9,60,000/-			
(vii)	Other assets, such as values of claims / interests	-	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

1643
13/02/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Br. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	18 डिग्री माहुली मोदी हो 10-12 मो 10-17 18-190000/-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	1200 सगु हो 10-12 मो 10-17 पटना 1852 20,00,000/-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		FLAT NO-312 ALTIS CHANDRA GREENS ADPT. GARDANIBAG, PATNA- 1190 सगु Value - 75,00,000/-		(चिपका लपेटि)	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11/21/2024
(a)	(i) Loans from Banks	Housing loan (SBI)	1752359200
	(ii) Loans from financial institutions	CAR LOAN (SBI)	1,16,402260
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Signature

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AJDPV-5155A- AY. YEAR - 2024-25 No - 64343/-w	CXEPS2126J NIL -
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1251

Gender :- M. (M/F)

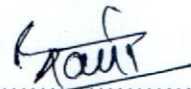
Date of Birth :- 1 2 0 2 1 9 7 4 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- ADMINISTRATIVE CADRE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: ANIL KUMAR VERMA

Designation: SECTION OFFICER

Department: B.V.S. PATNA.

Place: PATNA

Date: 11/2/2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.